

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.CPC 54 of 1998
(O.A.1239 of 1997)

Date of order : 30.09.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

ASHOK KR. BANERJEE

VS.

UNION OF INDIA & ORS.

For the applicant : None

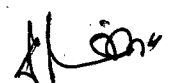
For the respondents : None

ORDER

When the matter is called for hearing, none appears on behalf of the applicant or the respondents.

2. So, the application is dismissed for default.


(G.S. MAINGI)
MEMBER(A)


(D. PURKAYASTHA)
MEMBER(J)